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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.04/BB/2017	-	Hearing	230/ 232	Coffee Day Overseas Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

N.K. Dilip, M.G. Nanjappa & Vivek  
Advocates  
Team Legal  
Bangalore  
9986633098




Counsel for petitioner is present. Assistant from OL office is present. Proxy counsel for Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present. He requested time as the Standing Counsel is unable to attend the Tribunal today.

Hence, listed to 31.07.2017.



MEMBER (J)



MEMBER (T)